

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: 20.04. 2017**

No. 154 A : The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship and Station mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of a Judicial Magistrate 1<sup>st</sup> Class for the district noted against their names in column no.4 of the table.

<b>Sl. No.</b>	<b>Name of the Officers with designation and present place of posting</b>	<b>(a) Designation at the new station. (b) Place where the Officer is to be ordinarily stationed at. (c) Name of the Judgeship in which posted.</b>	<b>Name of the District</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1.	Sri Rajesh Kumar Singh, J.M.-cum-A.M., Samastipur	(a) Judicial Magistrate (b) Buxar (c) Buxar	Buxar
2.	Sri Amrendra Kumar Raj, J.M.-cum-A.M., Bettiah	(a) Judicial Magistrate (b) Gaya (c) Gaya	Gaya

**By order of the High Court,  
Sd/- P.C. Jaiswal  
Registrar General**

**Memo No. 27058 - 27073 / Dated, Patna the 21.04. 2017**

Copy forwarded to the Principal Secretary, Department of General Administration, Govt. of Bihar, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3',

Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Registrar (I.T.) I/C-cum-C.P.C., Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ District and Sessions Judge, West Champaran at Bettiah/ Gaya/ Samastipur/ Buxar / Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information (and communication to the officers concerned.

**The officers may be directed to make over charge of their offices in such a way so as to join their new assignments within 21 days of the receipt of the first communication of the Court's notification.**

**Representations for transfer of Sri Rajesh Kumar Singh, J.M. I-cum-A.M., Samastipur and Sri Amrendra Kumar Raj, J.M. I-cum-A.M., Bettiah are hereby disposed of.**

**Aforesaid Officers are also vested with the powers of Additional Munsif.)**

**(-) For D. Js. concerned only.**

  
20/4/12

**Registrar General**